

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3115
ANSWERED ON:11.02.2014
UPGRADATION OF OBC CASTES .
Upadhyay Seema,Vardhan Shri Harsh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received proposals from various State Governments including Uttar Pradesh for upgradation of some Other Backward Classes (OBCs) as Scheduled Caste (SC) category;
- (b) if so, the details thereof, State-wise;
- (c) the details of the proposals still pending with the Government for consideration and the reasons for their pendency, State/UT-wise; and
- (d) the time by which all the pending proposals are likely to be cleared?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI P. BALRAM NAIK)

(a) to (d): State/Union Territory-wise details of communities presently in the Central List of Other Backward Classes in respect of which proposals have been received for their inclusion in the list of Scheduled Castes during the last three years are as follows:-

| State/Union Territory | Community |
|-----------------------|--|
| 1. Chhattisgarh | Saiees, Sahees |
| 2. Uttar Pradesh | Kahar, Dhivar, Bind, Kewat, Mallah, Kumhar, Prajapati, |

| | |
|----------|--------|
| Bhar | |
| 3. Delhi | Bairwa |

In accordance with the approved Modalities, the above proposals have been referred to the Registrar General of India for comments. No time frame can be assigned in the matter as inclusion in the list of Scheduled Castes can be done only by an Act of Parliament in view of clause (2) of Article 341 of the Constitution of India.